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[Placed in Library. See No. LT— 1933/85 fo<sub>r</sub> (i) and (ii)].

H. A. copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Padmaja Naidu Himalayan Zoological Park, Darjeeling fcr the year 1983-84, together with the Auditorsf Report on the Accounts.

(ii) Statement by Government accepting the above Re sort and giving reasons for tht delay in laying the papers.

[Placed in Library. See No. LT—. 1705/85 for (i) and (ii)]

## I. Report and Accounts (1984-85) of the Central Civil Services Sports Board, New Delhi and Related Papers.

## n. Indian Administrative Service (Pay) Eleventh Amendment Rales, 1985

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM):

Sir, I beg to lay on the Table:---

L A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts, of the Central Civil Services Sport;? Board, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of  $th_e$  Board.

[Placed In Library. See No. LT— 1708/85 for (i) and (ii)].

H. A copy (in English and Hindi) of the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department cf Personnel and Training) Notification G.S.R. No. 884(E), dated the 4th December, 1985, publishing the Indian Administrative Service (Pay) Eleventh Amendment Rules, 1935, unde<sub>r</sub> sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See. No. LT-1707/85].

## REPORTS OF THE PUBLIC AC-COUNTS COMMITTEE

SHRI RAMANAND YADAV (Bihar). Sir, I beg to lay  $o_n$  the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—

(i) Twenty-second Report relating to Overall Review of Sixth Five Year Plan in respect of Posts and Telegraphs Department.

(ii) Twenty-third Report relating to Union Excise Duties.

## REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

PROF. N. M. KAMBLE (Maharashtra): Sir, 1 beg to lay on the Table a copy (in English and Hindi) of the Seventh Report of the Committee on the Welfare of Scheduled Castes and Schduled Tribes on action taken by Government, on the recommendations contained in the Fiftieth Report, of the Committees (Seventh Lok Sabha) on the Ministry of Steel and Mines (Department of Steel)—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Rourkela Steel Plant.